

DIVISION BENCH

O-148

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/694(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th April, 2021, 10:30 A.M

Name of the Company	CASA2 STAYS PRIVATE LIMITED Vs. INTER LEAVES PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Operational Creditor

Mr. SomnathGangopadhyay, Advocate

ORDER

Mr. SomnathGangopadhyay, Ld. Counsel for the Operational Creditor present.

List this matter on 16.07.2021

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**